

ITEM NO.1002

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

REVIEW PETITION (CRIMINAL) Diary No(s). 34877/2022

(Arising out of impugned final judgment and order dated 27-07-2022 in W.P.(CrI.) No. 333/2018 passed by the Supreme Court Of India)

SARWAN SINGH PHILLAUR

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IA No. 163797/2022 - APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT, IA No. 163795/2022 - CONDONATION OF DELAY IN FILING REVIEW PETITION AND IA No. 163796/2022 - EX-PARTE STAY)

Date : 28-02-2023 This matter was circulated today.

CORAM :

HON'BLE MR. JUSTICE DINESH MAHESHWARI
HON'BLE MR. JUSTICE SANJIV KHANNA
HON'BLE MR. JUSTICE C.T. RAVIKUMAR

By Circulation

UPON perusing papers the Court made the following
O R D E R

Tag this review petition with R.P. (CrI.)
No. 219 of 2022 in T.C. (CrI.) No. 4 of 2018 filed
against the common judgment and order dated
27.07.2022.

(NEETU KHAJURIA)
ASTT. REGISTRAR-cum-PS

(RANJANA SHAILEY)
COURT MASTER